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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): I beg to lay on the Table:-

(1) A copy of the Limited Liability Partnership (Amendment) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 786(E) in Gazette of India dated 15th October, 2015 under sub-section (3) of Section 79 of the Limited Liability Partnership Act, 2008.

[Placed in Library, See No. LT 3678/16/15]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 469 of the Companies Act, 2013:-

- (i) The Companies (Indian Accounting Standards) Rules, 2015 published in Notification No. G.S.R.111(E) in Gazette of India dated 19th February, 2015.
- (ii) The Companies (Incorporation) Second Amendment Rules, 2015 published in Notification No. G.S.R.442(E) in Gazette of India dated 30th May, 2015.
- (iii) The Companies (Management and Administration) Amendment Rules, 2015 published in Notification No. G.S.R. 669(E) in Gazette of India dated 31st August, 2015.
- (iv) The Companies (Acceptance of Deposits) Second Amendment Rules, 2015 published in Notification No. G.S.R. 695(E) in Gazette of India dated 15th September, 2015.
- (v) The Companies (Management and Administration) Second Amendment Rules, 2015 published in Notification No. G.S.R. 737(E) in Gazette of India dated 24th September, 2015.
- (vi) The Companies (Share Capital and Debentures) Third Amendment Rules, 2015 published in Notification No. G.S.R. 841(E) in Gazette of India dated 6th November, 2015.
- (vii) G.S.R.395(E) published in Gazette of India dated 19th May, 2015, seeking to rescind Notification No. G.S.R.179(E) dated 3rd March, 2011 and G.S.R.650(E) dated 29th August, 2011
- (viii) The Companies (Incorporation) Amendment Rules, 2015 published in Notification No. G.S.R. 349(E) in Gazette of India dated 1st May, 2015.
- (ix) The Companies (cost records and audit) (Amendment) Rules, 2015 published in Notification No. G.S.R. 486(E) in Gazette of India dated 12th June, 2015.
- (x) The Companies (Accounts) Second Amendment Rules, 2015 published in Notification No. G.S.R. 680(E) in Gazette of India dated 7th September, 2015.
- (xi) The National Company Law Appellate Tribunal (Salaries and Allowances and other terms and conditions of service of the Chairperson and other Members) Rules, 2015 published in Notification No. G.S.R. 728(E) in Gazette of India dated 21st September, 2015.
- (xii) The Companies (Management and Administration) Third Amendment Rules, 2015 published in Notification No. G.S.R. 862(E) in Gazette of India dated 16th November, 2015.

[Placed in Library, See No. LT 3679/16/15]

(3) A copy of the Notification No. G.S.R.679(E) (Hindi and English versions) published in Gazette of India dated 7th September, 2015, making alterations in Schedule III to the Companies Act, 2013 under sub-section (3) of Section 467 of the said Act.

[Placed in Library, See No. LT 3680/16/15]

...(Interruptions)

(4) A copy of the Mid-Year Economic Analysis, 2015-2016 (Hindi and English versions) under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

...(Interruptions)

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): I beg to lay on the Table:-

(1) A copy of the following papers (Hindi and English versions) under Section 14 of the National Commission for Women Act, 1990:-

- (i) Annual Report of the National Commission for Women, New Delhi, for the year 2013-2014.
- (ii) Action Taken Report on the recommendations contained in the Annual Report of the National Commission for Women, New Delhi, for the year 2013-2014.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Women, New Delhi, for the year 2013-2014.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 3681/16/15]

...(Interruptions)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the

Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2014-2015.

[Placed in Library, See No. LT 3682/16/15]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the HSCC (India)

Limited, Noida, for the year 2014-2015.

(ii) Annual Report of the HSCC (India) Limited, Noida, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3683/16/15]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the

Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2014-2015.

[Placed in Library, See No. LT 3684/16/15]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3685/16/15]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the

Pharmacy Council of India, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmacy Council of India, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3686/16/15]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the

Regional Institute of Medical Sciences, Imphal, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Medical Sciences, Imphal, for the year 2014-2015.

[Placed in Library, See No. LT 3687/16/15]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2014-2015.
- [Placed in Library, See No. LT 3688/16/15]
- (8) A copy each of the following Annual Reports (Hindi and English versions) for the year 2014-2015 alongwith Audited Accounts in respect of the following centres:-
- (i) Population Research Centre (Institute for Social and Economic Change), Bangalore.
- [Placed in Library, See No. LT 3689/16/15]
- (ii) Population Research Centre (Utkal University), Bhubaneswar.
- [Placed in Library, See No. LT 3690/16/15]
- (iii) Population Research Centre (Department of Statistics, Patna University), Patna.
- [Placed in Library, See No. LT 3691/16/15]
- (iv) Population Research Centre (Department of Statistics, Gokhale Institute of Politics and Economics), Pune.
- [Placed in Library, See No. LT 3692/16/15]
- (v) Population Research Centre (Himachal Pradesh University), Shimla.
- [Placed in Library, See No. LT 3693/16/15]
- (vi) Population Research Centre (Andhra University), Visakhapatnam.
- [Placed in Library, See No. LT 3694/16/15]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the year 2014-2015.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the year 2014-2015, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chittaranjan National Cancer Institute, Kolkata, for the year 2014-2015.
- [Placed in Library, See No. LT 3695/16/15]
- (10) A copy of the Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2015 (Hindi and English versions) published in Notification No. F. No. 4/15015/30/2011 in Gazette of India dated 4th August, 2015 under Section 93 of the Food Safety and Standards Act, 2006.
- [Placed in Library, See No. LT 3696/16/15]

(11) A copy of the Drugs and Cosmetics (Sixth Amendment) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 558(E) in Gazette of India dated 17th July, 2015 under Section 38 of the Drugs and Cosmetics Act, 1940.

[Placed in Library, See No. LT 3697/16/15]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Wardha, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Wardha, for the year 2014-2015.

[Placed in Library, See No. LT 3698/16/15]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Bharat Electronic Limited, Banglaore, for the year 2014-2015.
- (ii) Annual Report of the Bharat Electronic Limited, Banglaore, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3699/16/15]

- (b) (i) Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 2014-2015.
- (ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3700/16/15]

- (c) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2014-2015.
- (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3701/16/15]

- (d) (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 2014-2015.
- (ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3702/16/15]

- (e) (i) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2014-2015.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3703/16/15]

- (f) (i) Review by the Government of the working of the Mazagon Dock Shipbuilders Limited, Mumbai, for the year 2014-2015.
- (ii) Annual Report of the Mazagon Dock Shipbuilders Limited, Mumbai, for the year 2014-2015, alongwith Audited Accounts and comments

of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3704/16/15]

- (g) (i) Review by the Government of the working of the BEML Limited, Bangalore, for the year 2014-2015.
- (ii) Annual Report of the BEML Limited, Bangalore, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3705/16/15]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Labour Economics Research and Development, Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Institute of Labour Economics Research and Development, Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3706/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Defence Studies and Analyses, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3707/16/15]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cantonment Boards for the year 2014-2015.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Cantonment Boards for the year 2014-2015.

[Placed in Library, See No. LT 3708/16/15]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2014-2015.

[Placed in Library, See No. LT 3709/16/15]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3710/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurvedic Sciences, New Delhi, for the year 2014-2015.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the

Central Council for Research in Ayurvedic Sciences, New Delhi, for the year 2014-2015, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Ayurvedic Sciences, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3711/16/15]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ayurveda, Jaipur, for the year 2014-2015.

[Placed in Library, See No. LT 3712/16/15]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3713/16/15]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3714/16/15]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3715/16/15]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Unani Medicine, Bangalore, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Unani Medicine, Bangalore, for the year 2014-2015.

[Placed in Library, See No. LT 3716/16/15]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha, Chennai, for the year 2014-2015.

...(Interruptions)

[Placed in Library, See No. LT 3717/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI JAYANT SINHA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the

Empowered Committee of State Finance Ministers, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3718/16/15]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3719/16/15]

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2014-2015, together with Audit Report thereon.

[Placed in Library, See No. LT 3720/16/15]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Madras School of Economics, Chennai, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Madras School of Economics, Chennai, for the year 2014-2015.

[Placed in Library, See No. LT 3721/16/15]

- (5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the New India Assurance Company Limited, Mumbai, for the year 2014-2015.

- (ii) Annual Report of the New India Assurance Company Limited, Mumbai, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3722/16/15]

- (b) (i) Review by the Government of the working of the Oriental Insurance Company Limited, New Delhi, for the year 2014-2015.

- (ii) Annual Report of the Oriental Insurance Company Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3723/16/15]

- (6) A copy of the Annual Report (Hindi and English versions) of the Bharatiya Mahila Bank, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

[Placed in Library, See No. LT 3724/16/15]

- (7) A copy of the Annual Report (Hindi and English versions) on the working and activities of the State Bank of Hyderabad for the year 2014-2015, alongwith Audited Accounts under sub-section (4) of Section 40 of the State Bank of India Act, 1955 as amended by Banking Laws (Amendment) Act, 1985 and sub-section (3) of Section 43 of the State Bank of India (Subsidiary Banks) Act, 1959 as amended by Banking Laws (Amendment) Act, 1985.

[Placed in Library, See No. LT 3725/16/15]

- (8) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March, 2015 together with Auditor's Report thereon:-

- (i) Malwa Gramin Bank, Sangrur

[Placed in Library, See No. LT 3726/16/15]

(ii) Bihar Gramin Bank, Begusarai

[Placed in Library, See No. LT 3727/16/15]

(iii) Utkal Grameen Bank, Balangir

[Placed in Library, See No. LT 3728/16/15]

(iv) Kashi Gomti Samyut Gramin Bank, Varanasi

[Placed in Library, See No. LT 3729/16/15]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Applied Economic Research, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council of Applied Economic Research, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3730/16/15]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Pratichi (India) Trust, Delhi, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pratichi (India) Trust, Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3731/16/15]

(11) A copy of the Statement (Hindi and English versions) on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of the first quarter of financial year 2015-2016 under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library, See No. LT 3732/16/15]

(12) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 63 of the State Bank of India (Subsidiary Banks) Act, 1959:-

(i) The State Bank of Mysore General Regulations, 2015 published in Notification No. F. No. 5/2015-16/01 in Gazette of India dated 7th December, 2015.

(ii) The State Bank of Hyderabad General Regulations, 2015 published in Notification No. F. No. BM No:2015-16/395(Item 1) in Gazette of India dated 4th December, 2015.

(iii) The State Bank of Bikaner and Jaipur General Regulations, 2015 published in Notification No. 382 in Gazette of India dated 4th December, 2015.

(iv) The State Bank of Patiala General Regulations, 2015 published in Notification No. F. No. 357/20 in Gazette of India dated 4th December, 2015.

(v) The State Bank of Travancore General Regulations, 2015 published in Notification No. LAW/72 in Gazette of India dated 7th December, 2015.

(vi) The State Bank of Travancore (Employees) Pension (Amendment) Regulations, 2011 published in Notification No. F. No. 01/2011 in Gazette of India dated 22nd July, 2015.

(vii) The State Bank of Bikaner and Jaipur (Employees') Pension (Amendment) Regulations, 2014 published in Notification No. 290 in Gazette of India dated 10th October, 2015.

(viii) [Placed in Library, See No. LT 3733/16/15]

(13) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

(i) The Securities Appellate Tribunal (Salaries, Allowances and other Terms and Conditions of Presiding Officer and other Members) Amendment Rules, 2015 published in Notification No. G.S.R.683(E) in Gazette of India dated 7th September, 2015.

(ii) The Securities Appellate Tribunal (Salaries, Allowances and other Terms and Conditions of Presiding Officer and other Members)

- (14) A copy each of the following Notifications (Hindi and English versions) under Section 48 of the Foreign Exchange Management Act, 1999:-
- (i) The Foreign Exchange Management (Borrowing or Lending in Foreign Exchange) (Amendment) Regulations, 2015 published in Notification No. G.S.R. 920(E) in Gazette of India dated 2nd December, 2015.
 - (ii) The Foreign Exchange Management (Transfer or Issue of any Foreign Security (Amendment) Regulations, 2015 published in Notification No. G.S.R. 921(E) in Gazette of India dated 2nd December, 2015.

[Placed in Library, See No. LT 3735/16/15]

- (15) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-
- (i) The Income-tax (8th Amendment) Rules, 2015 published in Notification No. S.O. 1660(E) in Gazette of India dated 22nd June, 2015, together with an explanatory memorandum.
 - (ii) The Income-tax (10th Amendment) Rules, 2015 published in Notification No. S.O. 2070(E) in Gazette of India dated 29th July, 2015, together with an explanatory memorandum.
 - (iii) S.O.2031(E) published in Gazette of India dated 24th July, 2015, together with an explanatory memorandum making certain amendments in the Notification No. S.O.709(E) dated 20th August, 1998.
 - (iv) The Income-tax (11th Amendment) Rules, 2015 published in Notification No. S.O. 2155(E) in Gazette of India dated 7th August, 2015, together with an explanatory memorandum.
 - (v) The Income-tax (12th Amendment) Rules, 2015 published in Notification No. S.O. 2240(E) in Gazette of India dated 17th August, 2015, together with an explanatory memorandum.
 - (vi) S.O.2241(E) published in Gazette of India dated 17th August, 2015, together with an explanatory memorandum notifying the districts, mentioned therein, of the State of Bihar as backward areas under the first proviso to clause (iia) of Sub-section (1) of Section 32 and sub-section (1) of Section 32AD of the Income-tax Act, 1961.
 - (vii) The Income-tax (13th Amendment) Rules, 2015 published in Notification No. S.O. 2604(E) in Gazette of India dated 29th September, 2015, together with an explanatory memorandum.
 - (viii) The Income-tax (14th Amendment) Rules, 2015 published in Notification No. S.O. 2663(E) in Gazette of India dated 29th September, 2015, together with an explanatory memorandum.
 - (ix) The Income-tax (16th Amendment) Rules, 2015 published in Notification No. S.O. 2860(E) in Gazette of India dated 19th October, 2015, together with an explanatory memorandum.
 - (x) The Income-tax (17th Amendment) Rules, 2015 published in Notification No. S.O. 2877(E) in Gazette of India dated 20th October, 2015, together with an explanatory memorandum.

[Placed in Library, See No. LT 3736/16/15]

- (16) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of Section 9A of the Customs Tariff Act, 1975 :-
- (i) G.S.R.932(E) published in Gazette of India dated 4th December, 2015, together with an explanatory memorandum seeking to levy definitive anti-dumping duty on imports of 'Melamine Tableware and Kitchenware products', origination in, or exported from the People's Republic of China, Thailand and Vietnam for a period of five years, pursuant to the final findings in anti-dumping investigations conducted by the Directorate General of Anti-dumping and Allied duties.
 - (ii) G.S.R.933(E) published in Gazette of India dated 4th December, 2015, together with an explanatory memorandum seeking to levy definitive anti-dumping duty on imports of 'Phthalic Anhydride', origination in, or exported from and Russia for a period of five years, pursuant to the final findings in anti-dumping investigations conducted by the Directorate General of Anti-dumping and Allied duties.
 - (iii) G.S.R.934(E) published in Gazette of India dated 4th December, 2015, together with an explanatory memorandum seeking to impose anti-dumping duty on imports of 'all kinds of plastic processing or injection moulding machines, also known as injection presses for processing or moulding of plastic materials, having clamping force not less than 40 tonnes and not more than 1000 tonnes', origination in, or exported from the People's Republic of China, for a period of five years based on recommendations of Sunset review investigations conducted by the Directorate General of Anti-dumping and Allied duties.

[Placed in Library, See No. LT 3737/16/15]

- (17) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-
- (i) G.S.R.894(E) published in Gazette of India dated 23rd November, 2015, together with an explanatory memorandum making certain

amendments in the Notification No. 10/2008-Cus., dated 15th January, 2008.

- (ii) G.S.R.901(E) published in Gazette of India dated 24th November, 2015, together with an explanatory memorandum making certain amendments in the Notification No. 12/2012-Cus., dated 17th March, 2012.
- (iii) G.S.R.902(E) published in Gazette of India dated 24th November, 2015, together with an explanatory memorandum making certain amendments in the Notification No. 52/2003-Cus., dated 31st March, 2003.

[Placed in Library, See No. LT 3738/16/15]

(18) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

- (i) G.S.R.899(E) published in Gazette of India dated 24th November, 2015, together with an explanatory memorandum making certain amendments in the Notification No. 12/2012- C.E. dated 17th March, 2012.
- (ii) G.S.R.900(E) published in Gazette of India dated 24th November, 2015, together with an explanatory memorandum making certain amendments in the Notification No. 22/2003-C.E. dated 31st March, 2003.
- (iii) G.S.R.780(E) published in Gazette of India dated 14th October, 2015 together with an explanatory memorandum directing that the service tax payable on the service provided by an Indian Bank or other entity, acting as an agent to the Money Transfer Service Operator, in relation to remittance of foreign currency from outside India to India, in the period 1.7.2012 to 13.10.2014, shall not be required to be paid

[Placed in Library, See No. LT 3739/16/15]

(19) A copy of the 25th Progress Report (Hindi and English versions) on the Action Taken pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto, December, 2015.

[Placed in Library, See No. LT 3740/16/15]

(20) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India, Mumbai, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Industries Development Bank of India, Mumbai, for the year 2014-2015.

[Placed in Library, See No. LT 3741/16/15]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Life Insurance Corporation of India, Mumbai, for the year 2014-2015.

[Placed in Library, See No. LT 3742/16/15]

(22) A copy of the Annual Report (Hindi and English versions) of the IDBI Bank, Mumbai, for the year 2014-2015.

[Placed in Library, See No. LT 3743/16/15]

(23) A copy of the Consolidated Review (Hindi and English versions) by the Government of the working of the Regional Rural Banks for the year 2015-2016.

[Placed in Library, See No. LT 3744/16/15]

(24) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government [Defence Services (Air Force)](No. 38 of 2015) for the year ended March, 2014.

[Placed in Library, See No. LT 3745/16/15]

- (ii) Report of the Comptroller and Auditor General of India-Union Government (No. 43 of 2015)-Compliance Audit of Ratna and R-Series Hydrocarbon Fields, Ministry of Petroleum and Natural Gas for the year ended March, 2015.

[Placed in Library, See No. LT 3746/16/15]

(iii) Report of the Comptroller and Auditor General of India-Union Government (Railways) (No. 47 of 2015)-Information Technology Audit of Crew Management System in India Railways for the year ended March, 2015.

[Placed in Library, See No. LT 3747/16/15]

(iv) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 35 of 2015)-Performance Audit of the Construction Activities in Central Armed Police Forces, Ministry of Home Affairs for the year ended March, 2014.

[Placed in Library, See No. LT 3748/16/15]

(v) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 49 of 2015)-Performance Audit of the Public Private Partnership Projects in Major Ports, Ministry of Shipping for the year ended March, 2014.

[Placed in Library, See No. LT 3749/16/15]

(vi) Report of the Comptroller and Auditor General of India-Union Government (Defence Services)(No. 44 of 2015)-Army, Ordnance Factories and Defence Public Sector Undertakings for the year ended March, 2014.

[Placed in Library, See No. LT 3750/16/15]

(vii) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 36 of 2015)-Performance Audit of the Mid Day Meal Scheme (2009-10 to 2013-14), Ministry of Human Resource Development for the year ended March, 2014.

[Placed in Library, See No. LT 3751/16/15]

(viii) Report of the Comptroller and Auditor General of India-Union Government (Indirect Taxes-Central Excise and Service Tax) (No. 46 of 2015)-Working of Automation of Central Excise and Service Tax, Department of Revenue for the year ended March, 2015.

[Placed in Library, See No. LT 3752/16/15]

(ix) Report of the Comptroller and Auditor General of India-Union Government (Indirect Taxes-Central Excise and Service Tax) (No. 45 of 2015)-Compliance Audit of National Skill Development Fund and National Skill Development Corporation, Ministry of Finance and Ministry of Skill Development and Entrepreneurship for the year ended March, 2014.

[Placed in Library, See No. LT 3753/16/15]

(x) Report of the Comptroller and Auditor General of India-Union Government (Railways) (No. 48 of 2015)-Status of ongoing projects in Indian Railways for the year ended March, 2014.

[Placed in Library, See No. LT 3754/16/15]

(xi) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 40 of 2015)(Autonomous Bodies)-Special Audit of Medical Education Projects of Employees' State Insurance Corporation, Ministry of Labour and Employment for the year ended March, 2015.

[Placed in Library, See No. LT 3755/16/15]

(25) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Acts, 1970 and 1980:-

(i) The Punjab National Bank (Employees') Pension (Amendment) Regulations, 2013 published in Notification No. Pension/Misc/2015 in weekly Gazette of India dated 8th May, 2015.

(ii) The Punjab National Bank Officer Employees (Acceptance of Jobs in Private Sector concern after retirement) Amendment Regulations, 2013 published in Notification No. PNB/DAC/P-7/2015 in Gazette of India dated 8th May, 2015.

...(Interruptions)

[Placed in Library, See No. LT 3756/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3757/16/15]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Press Council of India, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3758/16/15]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the National Film Development Corporation Limited, Mumbai, for the year 2014-2015.

(ii) Annual Report of the National Film Development Corporation Limited, Mumbai, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3759/16/15]

(b) (i) Review by the Government of the working of the Broadcast Engineering Consultants India Limited, Noida, for the year 2014-2015.

(ii) Annual Report of the Broadcast Engineering Consultants India Limited, Noida, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3760/16/15]

...(Interruptions)

12.02 ½ hours